

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. No. 1 of 2012 in
APPEAL No. 142 OF 2009**

Dated : 13th January, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**M/s BSES Rajdhani Power Ltd.
Versus**

....Appellant (s)

Delhi Electricity Regulatory Commission & Anr.

... Respondent (s)

Counsel for the Appellant (s) :
Counsel for the Respondent(s):

Mr. Amit Kapoor
Mr. Meet Malhotra, Sr. Adv.
Mr. Mr. Ranjan Mukherjee &
Mr. Ravi S.S. Chauhan with
Mr. K.M.Varma & Mr. Rinku
Gautam (Reps.) for R.1

ORDER

At the request of the learned counsel for the parties, post the
matter on **18.01.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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